

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 982
(TO BE ANSWERED ON THE 19th December 2018)

SALE OF OVERSEAS PROPERTIES OF AIR INDIA

982. SHRI N. GUKULAKRISHNAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Air India owns a building in London measuring over 24,000 sq.ft. which may also be made part of the revival process of Air India;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Air India's properties in other countries would also be made part of strategic sale for the revival of Air India; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a) & (b): Yes, Sir. Air India owns a property by name Jarman House, Mathisen Way, Slough London with an area of 25000 sq. ft. approx. Sale of non-core real estate assets of Air India is a component of Air India's Revival Plan.
- (c) & (d): Yes, Sir. Air India owns the following overseas properties in addition to the property at London:
- i) A residential building on a plot of land with an area approx.1.18 acre at Lavington, Mugumo Road, Nairobi.
 - ii) Two residential flats at Proud Shinjuku Gyoen Empire, Tokyo.
 - iii) A building on the plot of land with an area of approx.3165 sq. mtrs. at Floreal, Mauritius.
 - iv) Two residential flats at 30 Stubbs Road and 41 A Stubbs Road, Hong Kong (The property has been sold to the Ministry of External Affairs).
